

**C. P. No. 846 of 2015**  
**IN THE HIGH COURT AT CALCUTTA**  
**ORIGINAL JURISDICTION**

In the matter of : The Companies Act, 1956;

And

In the matter of : Sections 433, 434 and 439 of the said Act;

And

In the matter of : **Kohlbro's Communications Pvt. Ltd.** a Company incorporated under the Companies Act 1956 having its registered office at 1 Paul Mansions, Ground floor, 6, Bishop Lefroy Road, Kolkata – 700 020 within the aforesaid jurisdiction.

... Company

And

In the Matter of :

Sandeep Tradex Pvt. Ltd. a company incorporated under the Companies Act 1956 having its registered office at 612, Marshall House, 33/1 Netaji Subhas Road, Kolkata – 700 001, within the jurisdiction aforesaid.

..... Petitioner

Notification to the Official Liquidator of winding up order.

**To**  
**The Official Liquidator,**  
**High Court, Calcutta,**  
**9, Old Post Office Street,**  
**Calcutta.**

Order pronounced on 25.07.2019 by The Hon'ble Justice Arindam Sinha for winding up the under-mentioned company under the Companies Act, 1956. A copy of the order obtained from LAN of this Hon'ble Court is sent herewith for your record.

1. Name of the Company : **Kohlbro's Communications Pvt. Ltd.**
2. Registered office of the Company : 1, Paul Mansions, Ground floor, 6, Bishop Lefroy Road, Kolkata – 700 020.
3. Petitioner's Advocate : Mr. A. P. Agarwalla, Advocate,  
6, Old Post Office Street,  
Ground Floor, Room No.55,  
Kolkata – 700 001.
4. Date of presentation of the petition: 11.12.2015.

Dated this 2<sup>nd</sup> day of August, 2019.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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..... Petitioner

Notification to the Registrar of Companies of winding up order.

**To**  
**The Registrar of Companies,**  
**West Bengal, Nizam Palace, II MSO Building,**  
**234/4, Acharya J. C. Bose Road,**  
**Calcutta – 700 020.**

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